

AS INTRODUCED IN LOK SABHA

Bill No. 16 of 2022

THE INFANTS, CHILDREN AND YOUNG ADULTS
(COMPREHENSIVE CARE AND
PROTECTION) BILL, 2022

By

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BILL

*to provide care and protection to all infants, children and young adults and
strengthen the existing social and legal provisions to improve the overall
status and strengthen the multi-sectoral response to childhood
abuse and gender-based violence and for
matters connected therewith.*